

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 623
211/252/ND/2022

IN THE MATTER OF:

M/s. Blueben Builders and Developers Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Income Tax Department :
For the RoC :

ORDER

Due to paucity of time, matter is now adjourned to **20.04.2023**.

Sd/-
(Court Officer)